

ITEM NO.33
SECTION II

REGISTRAR COURT. 2 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 1199/2021

SONIA DAGA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.135951/2020-CONDONATION OF DELAY
IN FILING and IA No.135952/2020-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.135953/2020-EXEMPTION FROM FILING O.T.
)

Date : 08-03-2021 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ansar Ahmad Chaudhary, AOR

For Respondent(s)

Mr. Ajay Vikram Singh, AOR

UPON HEARING THE COUNSEL THROUGH VIDEO CONFERENCE, THE
COURT MADE THE FOLLOWING
O R D E R

Service of Show Cause Notice is complete upon Respondent No. 1
and awaited in respect of Respondent No. 2.

Four weeks' time is granted to the learned counsel for the
Respondent No. 1 to file the counter affidavit.

List the matter on 07.05.2021.

(RB)

RAJIV KALRA
Registrar